

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

T R A N S F E R P E T I T I O N (C I V I L .) N O (s) . 1 1 3 7 O F 2 0 0 8

N A N D I T A B I S W A S

Petitioner(s)

V E R S U S

R A J K U M A R B I S W A S

Respondent(s)

(With appln(s) for stay and office report)

Date: 22/04 / 2 0 0 9 This Petition was called on for hearing today.

For Petitioner(s)

Mr Anil Kumar Gupta, Adv.
Mr. Chander Shekhar Ashri, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Petitioner has not filed application for substituted service.

Hence, place before the Hon'ble Judge in Chambers with an
office report for default of the petitioner.

(M . P . B H A D R A N)
Registrar

hj